

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 25th July, 2020

No.HCM/R-5/2019-Estt.(II)Pt./10945

In view of the complete Lockdown of the State imposed by the Government of Manipur vide order dated 23rd July, 2020 to prevent the spread of COVID-19, the Main Written Examination of Manipur Judicial Service Grade – I Recruitment Examination, 2020 scheduled to be held on 2nd and 3rd August, 2020 is postponed until further order. New dates of the Written Examination will be intimated later on.

Sd/-

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.HCM/R-5/2019-Estt.(II)Pt./10946-61

Imphal, the 25th July, 2020

Copy to:-

1. The Director of Information & Public Relations, Govt. of Manipur – *for the favour of wide publicity.*
2. The Director, Doordarshan Kendra Imphal – *for the favour of inclusion in the news items.*
3. All Jt. Registrars, High Court of Manipur.
4. All Deputy Registrars, High Court of Manipur.
5. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur – *for kind information to His Lordship.*
6. The Private Secretary to Hon'ble Mr Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
7. The Private Secretary to Hon'ble Mr Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
8. The Private Secretary to Hon'ble Mr Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
9. The Private Secretary to Hon'ble Mr Justice A. Bimol Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
10. The Private Secretary to the Registrar General, High Court of Manipur.
11. The Private Secretary to the Registrar (Judl.), High Court of Manipur.
12. The News Editor, AIR, Imphal – *for the favour of inclusion in the news items.*
13. The News Editor ISTV/Impact TV, Imphal – *for the favour of inclusion in the news items.*
14. The Editor i) Poknapham (Manipuri Edition) ii) The Sangai Express (English Edition)
iii) Huiyen Lanpao (Manipuri Edition) iv) Imphal Free Press (English Edition)
iv) Sanaleibak (Manipuri Edition)
- *with a request to publish the Notification for 1 (one) day and submit bills in triplicate.*
15. The System Analyst, High Court of Manipur.
- *He is requested to upload the same to the Official Website of the High Court of Manipur.*
16. Concerned File/Guard File/Notice Board.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR